

**DISCLOSURE OF ASSETS BELONGING TO JUSTICE GOUTAM BHADURI AND
FAMILY MEMBERS AS ON 13.12.2013.**

| Items | Description | Particulars | | Remarks |
|-----------------|--------------|---|---|---------|
| | | (A) Self | (B) Spouse / Family member | |
| Landed Property | Land | Share in undivided land (joint property) at Labhandih, Raipur City Outskirts Area (12.36 acres) | | |
| | House | One House / Bungalow situated at Rohini Nagar, Bilaspur Area (2700 sq.ft.) | | |
| | Flat | One Flat at Rishabh Enclave, New Rajendra Nagar, Raipur | | |
| | House | Undivided house (joint property) at Chhotapara, Raipur Area (5000 sq.ft.) | | |
| Bank Deposits | | 1. Axis Bank, Bilaspur (S.B. Account) Rs. 80,000/- | ICICI Bank Reena Bhaduri Rs. 3,50,000/- | |
| | | 2. S.B. High Court Campus (State Bank Account) Rs. 40,41,837/- | | |
| FDR | | FDR deposit with Post Office Rs. 3,00,000/- | | |
| | | Joint FDR –2011 – State Bank Rs. 45,68,003/- in the name of father S.K. Bhaduri and Self | | |
| | | Joint FDR –2012 –State Bank Rs. 40,00,000/- in the name of father S.K. Bhaduri and Self | | |
| Shares | | SBI joint share with father Approx. Rs. 50,000/- | | |
| Ins. Policies | | 1. LIC Insurance Surabhi (Date of maturity 2015) Rs. 1,00,000/- 2. LIC Money Back Rs. 1,00,000/- 3. LIC Insurance Anand (Date of maturity 2022) Rs. 4,00,000/- 4. LIC Policy (Date of maturity 2027) Rs. 5,00,000/- 5. Aegon Regare Life Insurance Policy Rs. 1,00,000/- | | |

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| Other Immovable Properties | | 1. One Honda City Car purchased in 2009 2. One Maruti Wagon R purchased in 2012 3. Two Scooters Kinetic Honda purchased in 2008 & 2010 | | |
| | | | Wife Shreedhan Gold Jewellery Weighing 35 Tolas at time of marriage | |
| | | | Son & Daughter Gifted by grand father LIC Policies 10 Lacs total Money Back | |

Justice Goutam Bhaduri
High Court of Chhattisgarh,
Bilaspur (C.G.)